

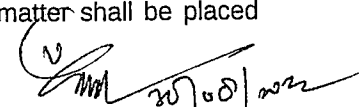
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st September to 30th September, 2022:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	Date	Sunday/ Holiday
1.	SH. ANURAG SAIN	SPL.JUDGE(PC ACT)(CBI)-11	01.09.2022	
2.	SH. DIG VINAY SINGH	SPL.JUDGE(PC ACT)(ACB)-2	02.09.2022	
3.	SH. AMIT KUMAR	SPL.JUDGE(PC ACT)(CBI)-04	03.09.2022	
4.	SH. VIKAS DHULL	SPL.JUDGE(PC ACT)(CBI)-23	04.09.2022	Sunday
5.	MS. RUBY ALKA GUPTA	SPL.JUDGE(PC ACT)(CBI)-16	05.09.2022	
6.	SH. SANJEEV KUMAR MALHOTRA	SPL.JUDGE(PC ACT)(ACB)-1	06.09.2022	
7.	MS. GEETANJLI GOEL	SPL.JUDGE(PC ACT)(CBI)-24	07.09.2022	
8.	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	08.09.2022	
9.	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	09.09.2022	
10.	SH. RAGHUBIR SINGH	SPL.JUDGE(PC ACT)(CBI)-18	10.09.2022	Second Saturday
11.	SH. SAMEER BAJPAI	SPL.JUDGE(PC ACT)(CBI)-14	11.09.2022	Sunday
12.	SH. BALWANT RAI BANSAL	SPL.JUDGE(PC ACT)(CBI)-17	12.09.2022	
13.	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	13.09.2022	
14.	SH. RAKESH KUMAR-III	SPL.JUDGE(PC ACT)(CBI)-02	14.09.2022	
15.	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	15.09.2022	
16.	SH. AJAY GULATI-I	SPL.JUDGE(PC ACT)(CBI)-12	16.09.2022	
17.	SH. ANIL ANTIL	SPL.JUDGE(PC ACT)(CBI)-15	17.09.2022	
18.	SH. SATISH KUMAR ARORA	SPL.JUDGE(PC ACT)(CBI)-05	18.09.2022	Sunday
19.	SH. NARESH KUMAR LAKA	SPL.JUDGE(PC ACT)(CBI)-20	19.09.2022	
20.	SH. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-08	20.09.2022	
21.	MS. NAMRITA AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-21	21.09.2022	
22.	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-6	22.09.2022	
23.	SH. VIJAY KUMAR JHA	SPL.JUDGE(PC ACT)(CBI)-19	23.09.2022	
24.	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	24.09.2022	
25.	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	25.09.2022	Sunday
26.	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	26.09.2022	
27.	SH. MANOJ KUMAR NAGPAL	SPL.JUDGE(PC ACT)(CBI)-09	27.09.2022	
28.	MS. NIRJA BHATIA	SPL.JUDGE(PC ACT)(CBI)-03	28.09.2022	
29.	SH. ANURAG SAIN	SPL.JUDGE(PC ACT)(CBI)-11	29.09.2022	Holiday
30.	SH. DIG VINAY SINGH	SPL.JUDGE(PC ACT)(ACB)-2	30.09.2022	

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.


(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

At 2:40pm

No.D.R.(Spl.Judges)/RACC/Gaz./2022/ 24503C-24549C Dated, Delhi the 30.08.2022

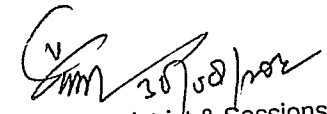
Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All Judicial Officers, Rouse Avenue Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation and Filing Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

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Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.